

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 14390-590/F.1(3)/Gaz/2023, dated 16.02.2023 Ms. Ila Rawat, District Judge (Commercial Court), Central, Tis Hazari. is hereby authorized as First Appellate Authority under RTI Act-2005, in place of Sh. Paramjit Singh, an Officer of Delhi Higher Judicial Service, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

*GIRISH KATHPALIA*  
21.4.23.

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs)  
Delhi

No. 14684-756 /F.1(3)/Gaz/23

Dated 21 APR 2023

**Sub:- Authorized as First Appellate Authority, under RTI Act-2005.**

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (West), Tis Hazari Court, Delhi.
3. The Officer Concerned.
4. Sh. Paramjit Singh, Principal Judge, Family Court, South, Saket Court, New Delhi.
5. Ms. Nisha Saxena, District Judge, Commercial Court-04, Central/Officer In-Charge, RTI Branch, Central, Tis Hazari Court, Delhi.
6. Sh. Atul Krishna Aggarwal, Addl. Sessions Judge, Spl.FTC-02, Central/ Link Appellate Authority RTI Act-2005 (Central), Tis Hazari Courts, Delhi.
7. Ms. Shagun, MM (West)/ Addl. Officer In-Charge, RTI Branch, Central, Tis Hazari Courts, Delhi.
8. The AO(J)/PIO, all the Branches (Central) Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
10. The P.S. to the undersigned.
11. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
12. The R&I Branch (Central) for uploading on LAYERS.

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Principal District & Sessions Judge (HQs)  
Delhi